THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 6th October, 2021

An interaction of the Committee for Designation of Senior Advocates for the state of Assam with the applicants, to be designated as Senior Advocate will be held on 26th, 27th and 28th October, 2021 at 4:30 PM in the Judges' Lounge (1st floor), Gauhati High Court (New Building), Guwahati, as per the schedule annexed at Annexure-A. Therefore, the applicants are requested to kindly make it convenient to meet the Registrar-cum-Principal, Secretary to Hon'ble the Chief Justice in his official chamber at least half an hour prior to the scheduled time.

The applicants are further requested to collect the hard copies of the call letters for the said interaction from the Secretariat of the Committee for Designation of Senior Advocates in the First Floor, New Block of the Gauhati High Court.

For any assistance in this regard, the applicants may contact at 9706739110 (Mr.Uddepman Ch. Baruah).

 $V \cap V$

REGISTRAR GENERAL

Memo No.HC. III -23/2019/ $5 \circ 3 \otimes$ /G, Dated: 6th October, 2021. Copy to:

- 1. Shri DevajitSaikia, Senior Advocate and Advocate General, Assam.
- Smti. Millie Hazarika, Senior Advocate, Gauhati High Court, Guwahati.
- 3. The Registrar (Vigil./Admin./Judl./Estt.) Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Project Manager, Gauhati High Court, Guwahati. *He is requested to do the needful in the case video conferencing requested made by any of the dignitaries.*
- 6. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
- 7. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Judge, Gauhati High Court, Guwahati.
- 8. The Court Officer No.1/2, Gauhati High Court, Guwahati for information and necessary action.
- 9. The Chief Security Officer, Gauhati High Court, Guwahati.
- 10. The C.A. to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

Annexure-A

SI No.	Name of the applicant	Date of Interaction
1.	Md. Kurshid Alam Mazumder	
2.	Mr. Ghanashyam Das	
3.	Mr. Muij Uddin Mahmud	
4.	Mr. Shah Syed Samadur Rahman	
5.	Mr. Kanak Sarma	
6.	Mr. Mahammad Ali Sheikh	
7.	Ms. Mrinalini Dutta Chowdhury	26 th October, 2021
8.	Mr. Bipul Sarmah	At 4.30 PM
9.	Mr. Jakirul Islam Borbhuiya	
10.	Mr. Surajit Dutta	
11.	Mr. Manabendra Nath	
12.	Mr. Randeep Sharma	
13.	Dr. Neelotpal Deka	
14.	Mr. Padmadhar Upadhyay	
15.	Mr. Joshim Uddin Ahmed	
16.	Mr. Dharmendra Kumar Sarmah	
17.	Mr. Ashim Chamuah	
18.	Mr. Tarun Chandra Chutia	
19.	Mr. Sanjay Mitra	
20.	Mr. Jagdish Sharma	
21.	Mr. Ikbal Hussain Saikia	
22.	Mr. Raj Kumar Borah	-
23.	Ms. Momita Borah	27 th October, 2021
24.	Mr. Debashis Sur	At 4.30 PM
25.	Mr. Binod Kumar Jain	
26.	Ms. Uma Rani Chakravarty	
27.	Mr. Sunil Murarka	
28.	Ms. Bornali Bhuyan	

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29.	Mr. Manas Sarania	
30.	Mr. Arup Kumar Sarma	
31.	Mr. Amlan Dutta	
32.	Mr. Jyotirmoy Roy	
33.	Mr. Sailendra Kumar Barkataki	
34.	Mr. Aswini Thakur	
35.	Mr. Neelanjan Deka	
36.	Ms. Nitu Havelia	
37.	Ms. Medha Lila Gope	
38.	Mr. Parangam Narayan Goswami	
39.	Mr. Nazrul Islam	
40.	Mr. Parthiv Kumar Goswami	28 th October, 2021
41.	Mr. Pradip Khataniar	At 4.30 PM
42.	Mr. Bijit Kumar Choudhury	
43.	Mr. Mrinmoy Dutta	
44.	Mr. Shyamal Seal	
45.	Mr. Ajit Borgohain	
46.	Mr. Chunilal Bhattacharjee	
47.	Mr. Kaushik Goswami	
48.	Mr. Sailendra Ch. Das	

*N.B.: The lists of applicants are not as per seniority of enrollment in the Bar.

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